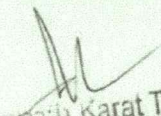


Name of the Corporate Debtor: Anagha Steel Markeing Limited; Date of Commencement of Liquidation: 28-06-2023; List of Stakeholders as on: 28-07-2023

List of Secured Financial Creditors

(Amount in ₹)

SI No	Name of Creditor	Details of Claims received		Details of claims admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claim admitted					
1	SREI Infrastructure Finance Limited	31.07.2023	₹ 1,25,00,52,781.00	₹ 1,25,00,52,781.00	Secured	₹ 1,25,00,52,781.00	Yes	As per schedule 1	NA	99.935%	0	0	0	0	Security Interest deemed to be relinquished in terms of Reg 21A(1) of the Liquidation Regulations.
			₹ 1,25,00,52,781.00	₹ 1,25,00,52,781.00		₹ 1,25,00,52,781.00				99.935%					
SECURITY DETAILS															
Schedule 1															
1	SREI Infrastructure Finance Limited														
	Primary Security: 1. First Charge on Movable Fixed assets of the borrower; 2. Pledge of Rs. 3,257,400 units of Infrastructure Project Development Fund held by the Borrower. (Note:- Earlier SREI had this security, which was invoked on 24-02-2022 and the value of such unit is shown as a collection of Rs.10,93,50,918/- in SI no.87 of the SOA, the same has been reduced from our final claim amount.) (at the latest NAAV of the IPDF)														


 Surendranath Karat Thazhethethi Nair
 Liquidator
 IP Registration No:- IBB/IPA-003/IP-
 N00244/2019-2020/12835